

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4723  
ANSWERED ON:25.04.2000  
DWELLING UNITS FOR SLUM DWELLERS  
BHAL CHANDRA YADAV

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether D.D.A. had registered slum dwellers for providing dwelling units during the preceding decade;
- (b) if so, the details in this regard alongwith the number of registrants provided with the dwelling units so far;
- (c) the present policy/proposal of the Government in respect of registrants waiting rehabilitation for more than decade;
- (d) the time by which the remaining registrants are likely to be provided with dwelling units;
- (e) whether there is any scheme for giving priority to the registrants in other housing schemes being run by the D.D.A.; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI BANDARU DATTATREYA )

- (a)&(b): Yes, Sir. Slum Wing of DDA (now under the MCD) had launched a scheme namely `Residential Flats Registration Scheme for Slum Dwellers and Others-1985`. So far 5419 registrants have been allotted flats under this scheme.
- (c)&(d): Slum & JJ Department (MCD) has reported that they are committed to providing flats to the remaining registrants as and when the flats are available. However, no time frame can be set in this regard.
- (e) & (f): No, Sir.